GOVERNMENT OF INDIA MINISTRY OF TOURISM

RAJYA SABHA UNSTARRED QUESTION NO.2063 ANSWERED ON 08.08.2024

DEVELOPMENT OF CRUISE TOURISM

2063 SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether cruise tourism has seen less development in the country despite having huge potential and if so, the details thereof and the reasons therefor;
- (b) whether Government has identified the States, including Maharashtra, which have huge potential for cruise tourism and if so, the details thereof;
- (c) whether Maharashtra has approached the Central Government for the development of cruise tourism and if so, the details thereof; and
- (d) the other steps taken by Government to popularize cruise tourism among masses?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): To position India as a preferred destination for cruise tourism globally, Ministry of Tourism has drafted a National Strategy for Cruise Tourism.

Ministry of Tourism provides financial assistance to States/UTs including Maharashtra for tourism infrastructure development under its different schemes. The list of projects sanctioned under Coastal Circuit and Cruise Project under Swadesh Darshan and CFA Scheme is given at Annexure.

As informed by Ministry of Shipping, Ports and Waterways, various steps have been taken to popularize Cruise among masses.

The Government has taken initiatives to facilitate the visits of Cruise vessels and tourists as detailed below:

- (i) For berthing, cruise vessel is given priority over cargo vessel.
- (ii) Rationalised cruise tariff has been introduced.
 - (a) Port charges are recovered @ \$0.085/GRT (fixed rate) and a nominal passenger head tax of \$6 for first 12 hours of stay at berth.
 - (b) Cruise ships are provided discounts ranging from 10% to 30% based on volume of their calls.
- (iii) Ousting charges have been removed to attract cruise vessels.
- (iv) E-Visa and on-arrival visa facilities have been extended.
- (v) Single e-Landing Card has been introduced which is valid for all ports in cruise itinerary.
- (vi) Cabotage has been waived for foreign cruise vessels. This relaxation allows foreign cruise ship to transport Indian nationals from one Indian Port to another Indian Port during its domestic leg.
- (vii) In order to promote tourism, conditional IGST exemption has been approved for foreign going vessel when it converts to coastal run, subject to its re-conversion to foreign going vessel within six months.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO.2063 ANSWERED ON 08.08.2024 REGARDING DEVELOPMENT OF CRUISE TOURISM RAISED BY SHRI DHANANJAY BHIMRAO MAHADIK.

List of Projects Sanctioned under the Scheme Assistance to Central Agencies for development of Cruise Terminals and related infrastructure

(Rs. in Lakh)

		(Rs. in Lakh)					
Sl.	Year	Name of State	Name of Project	Agency	Amount	Amount	
No.					sanctioned	Released	
1	2012-13	Tamil Nadu	Cruise Passenger Facilities	Chennai Port	1724.66	1724.66	
			Centre in the existing	Trust			
			Passenger Terminal at Chennai				
		_	Port.				
2	2014-15	Goa	Cruise Terminal Building at	Mormugao	879.04	767.187	
	201615	77 1	Mormugao Port Trust	Port trust	001.00	00650	
3	2016-17	Kerala	Development of a	Cochin Port	901.00	826.59	
			Walkway/Promenade on	Trust			
			Willingdon Island, Cochin, Kerala				
1	2016-17	Kerala	Central Financial Assistance	Cochin Port	2141.00	1912.80	
4	2010-17	Keraia	for upgrading of Births &	Trust	2141.00	1912.80	
			Backup area of Ernakulam	Trust			
			Wharf				
5	2016-17	Maharashtra	Central Financial Assistance to	Mumbai Port	1500.00	1500.00	
	2010 17	1viana asina	Mumbai Port Trust for	trust	1200.00	1200.00	
			Development of Kanoji Angre				
			Lighthouse as a tourist				
			Destination				
6	2017-18	Maharashtra	Up-gradation/modernization to	Mumbai Port	1250.00	1250.00	
			International Cruise terminal at	Trust			
			Indira Dock, Mumbai.				
7	2018-19	Goa	Improvement of immigration	Mormugao	1316.40	658.20	
			facility and deepening of	Port trust			
			existing cruise berth at				
	2010 10	77 1	Mormugao	G 1: D	120 70	11417	
8	2018-19	Kerala	Developing infrastructure at	Cochin Port	120. 79	114.17	
9	2018-19	Kerala	Cochin Port Cruise Terminal. Creation of additional tourism	Trust Cochin Port	466.47	466.47	
9	2018-19	Keraia	facilities at the Cochin north	Trust	400.47	400.47	
			Trust Walkway	Trust			
10	2018-19	Andhra	Construction of Cruise Berth at	Visakhapatna	3850.00	2991.00	
10	2010 19	Pradesh	Channel Berth in outer Harbour	m Port Trust	3020.00	2771.00	
		110000	of patnam Port	1111 010 11000			
11	2019-20	Kerala	CFA for Development of	Cochin Port	1029.70	888.62	
			Additional infrastructure in the	Trust			
			new Cochin Port Trust				
			Terminal				
12	2019-20	Uttar Pradesh	CFA for Development of Jetties	IWAI	2803.05	700.76	
		(Varanasi &	at nine (09) main points of				
		Allahabad-I,	embarkation/disembarkation of				
		Allahabad-	River Cruise on National Water				

		II), Bihar	ways No. 1& 2			
		(Bhagalpur),				
		West Bengal	Ministry of Tourism accorded			
		(Kolkata) &	approval for continuation of the			
		Assam	development of 4 nos jetties in			
		(Neamati,	NW-2 (Brahmaputra)			
		Pandu,				
		Jogighopa &				
		Biswanathgh				
		at)				
13	2021-22	Goa	Creation of facilities for	Mormugao	5000.00	4000.00
			International and Domestic	Port Trust		
			Cruise Vessels at Mormugao			
			Port, Goa by Mormugao Port			
			Trust (MPT)			
14	2021-22	Maharashtra	Upgradation/Modernization to	Mumbai Port	3750.00	3600.00
			International Cruise Terminal at	Trust		
			Indira Dock, Mumbai Port			
			Trust			

List of Projects Sanctioned for Coastal Circuit and Cruise Project under Swadesh Darshan Scheme

COASTAL CIRCUIT

(Amount in ₹ crore)

С	(Amount in Crore)				
S.	Name of State	Year	Project Name	Amount	Amount
No.				Sanctioned	Released
1.	Andhra Pradesh (2014-15)		Development of Circuit at Kakinada -	67.83	67.83
			Hope Island - Coringa Wildlife		
			Sanctuary - Passarlapudi - Aduru - S		
			Yanam - Kotipally		
2.	Andhra Pradesh	(2015-16)	Development of Nellore, Pulikat Lake,	49.55	49.55
			Ubblamadugu water falls, Nelapattu		
			Bird Sanctuary, Mypadu Beach,		
			Ramatheertham		
3.	Puducherry	(2015-16)	Development of Dubrayapet –	58.44	58.44
			Arikamedu – Veerampattinam –		
			Chunnambar - Nallavadu/Narambai -		
			Manapet- Kalapet - Puducherry -		
			Yanam		
4.	West Bengal	(2015-16)	Development of Beach Circuit:	67.99	65.07
			Udaipur- Digha- Shankarpur- Tajpur-		
			Mandarmani- Fraserganj-Bakkhlai-		
			Henry Island		
5.	Maharashtra	(2015-16)	Development of Sindhudurg Coastal	19.06	18.10
			Circuit (Shiroda Beach, Sagareshwar,		
			Tarkarli, Vijaydurg (Beach & Creek),		
			Devgad (Fort & Beach), Mitbhav,		
			Tondavali, Mocehmad and Nivati Fort).		
6.	Goa	(2016-17)	Development of Sinquerim-Baga,	97.65	97.65
			Anjuna-Vagator, Morjim-Keri, Aguada		
			Fort and Aguada Jail.		

7.	Odisha	(2016-17)	Development of Gopalpur, Barkul,	70.82	67.28
			Satapada and Tampara.		
8.	Andaman &	(2016-17)	Development of Long Island-Ross	27.57	22.13
	Nicobar Islands		Smith Island- Neil Island- Havelock		
			Island- Baratang Island-Port Blair.		
9.	Tamil Nadu	(2016-17)	Development of Chennai-	73.13	71.03
			Mamamallapuram – Rameshwaram –		
			Kulasekaranpattinam – Kanyakumari		
10.	Goa	(2017-18)	Development of Rua De Orum Creek -	99.35	99.35
			Don Paula -Colva - Benaulim		
			Total	631.39	616.43
